

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(IBC)/307/KOB/2022 IN IA(IBC)/159/KOB/2021 in TIBA/09/KOB/2019
SECTION	60(5) R/W 32-A & 35(1)(n) IBC
NAME OF PARTIES	R VELU (LIQUIDATOR) PALM LAGOON BACKWATER RESORTS PVT LTD V/S SUB REGISTRAR, KUNDRA & ANOTHER
PETITIONERS ADVOCATE/ PROFESSIONAL	NINAN & MATHEW ADVOCATES
RESPONDENTS ADVOCATE/ PROFESSIONAL	ARUN CHANDY (GOVERNMENT PLEADER)

Office  
Notes

**Video Conference**

**18th Nov 2022**

## O R D E R

Learned counsel Mr. Vijay V. Paul appears on behalf of the applicant. R1 and R2 are represented by learned counsel Mr. Arun Chandi and Mr. Kevin Thomas respectively.

**Matter adjourned to 24.11.2022.**

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**